

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member  
TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :14/03/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION1403- 11.00AM -11.05 AM**

**954-ADMISSION-CODE-ILLIQUIDSTOCKOPTION-AT 11.06 AM**

Misc. Application	1373/2023	KUMAR GOURAV AGRAWAL-DELAY Vs. SEBI AND ANR	Rajiv Kumar Choudhary Advocate
(Main Matter Number :SEBI Appeal/0000052/2024)			
Misc. Application	1438/2023	RAKESH GOLECHHA-DELAY Vs. SEBI	Saachi V. Purohit Advocate
(Main Matter Number :SEBI Appeal/0000054/2024)			
Misc. Application	1515/2023	PREMIER COMMOSALE PVT LTD-EXEMPTION Vs. SEBI	RAM AWATAR DHOOT
(Main Matter Number :SEBI Appeal/0000055/2024)			
Misc. Application	1516/2023	PREMIER COMMOSALE PVT LTD-DELAY Vs. SEBI	RAM AWATAR DHOOT
(Main Matter Number :SEBI Appeal/0000055/2024)			
Misc. Application	1517/2023	JYOTI KARIWALA-EXEMPTION Vs. SEBI	RAM AWATAR DHOOT
(Main Matter Number :SEBI Appeal/0000056/2024)			
Misc. Application	1520/2023	SANCHITA ROY-DELAY Vs. SEBI	SAMYA PARTNERS
(Main Matter Number :SEBI Appeal/0000057/2024)			
Misc. Application	1521/2023	SANCHITA ROY-EXEMPTION Vs. SEBI	SAMYA PARTNERS
(Main Matter Number :SEBI Appeal/0000057/2024)			

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	Misc. Application	1522/2023	SANCHITA ROY-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000057/2024)	SAMYA PARTNERS
	Misc. Application	1523/2023	YASH PAL HUF-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000059/2024)	RAM AWATAR DHOOT
	Misc. Application	1524/2023	YASH PAL HUF-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000059/2024)	RAM AWATAR DHOOT
	Misc. Application	1525/2023	ANUJ BAJORIA HUF-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000060/2024)	RAM AWATAR DHOOT
	Misc. Application	1526/2023	ANUJ BAJORIA HUF-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000060/2024)	RAM AWATAR DHOOT
	Misc. Application	1544/2023	RISHI BAJORIA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000061/2024)	RAM AWATAR DHOOT
	Misc. Application	1545/2023	RISHI BAJORIA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000061/2024)	RAM AWATAR DHOOT
	Misc. Application	1546/2023	RITU BAJORIA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000062/2024)	RAM AWATAR DHOOT

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	Misc. Application	1547/2023	RITU BAJORIA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000062/2024)	RAM AWATAR DHOOT
	Misc. Application	1549/2023	KANKRIYA CONSTRUCTION PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000153/2024)	RAM AWATAR DHOOT
	Misc. Application	1641/2023	DEEPAK MANOJBHAI CHUDASAMA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000084/2024)	R V Legal Advocates
	Misc. Application	1642/2023	DEEPAK MANOJBHAI CHUDASAMA-STAY AND URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000084/2024)	R V Legal Advocates
	Misc. Application	1654/2023	RISHI BAJORIA HUF-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000085/2024)	RAM AWATAR DHOOT
	Misc. Application	1655/2023	RISHI BAJORIA HUF-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000085/2024)	RAM AWATAR DHOOT
	Misc. Application	1657/2023	ADARSH AGARWALLA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000086/2024)	RAM AWATAR DHOOT

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	Misc. Application	1658/2023	ADARSH AGARWALLA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000086/2024)	RAM AWATAR DHOOT
	Misc. Application	1659/2023	ATIT COMMERCIAL COMPANY PVT. LTD. -EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000145/2024)	RAM AWATAR DHOOT
	Misc. Application	1684/2023	JAYANT SHAH HUF-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000146/2024)	RAM AWATAR DHOOT
	Misc. Application	1686/2023	JADAV MANOJKUMAR MOTIBHAI HUF-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000154/2024)	RAM AWATAR DHOOT
	Misc. Application	1687/2023	JADAV BHARATKUMAR RAMABHAI HUF-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000155/2024)	RAM AWATAR DHOOT
	Misc. Application	1688/2023	JADAV BHARATKUMAR RAMABHAI HUF-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000155/2024)	RAM AWATAR DHOOT
	Misc. Application	1689/2023	MUKUND INTERNATIONAL PRIVATE LIMITED-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000156/2024)	RAM AWATAR DHOOT

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1690/2023	MUKUND INTERNATIONAL PRIVATE LIMITED-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000156/2024)	RAM AWATAR DHOOT
	Misc. Application	1693/2023	CORNFLOWER TRADECOM PRIVATE LIMITED-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000088/2024)	Prakash Shah and Associates
	Misc. Application	1703/2023	RUKMINI DEVI GOENKA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000147/2024)	RAM AWATAR DHOOT
	Misc. Application	1709/2023	CORNFLOWER TRADECOM PRIVATE LIMITED-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000088/2024)	Prakash Shah and Associates
	Misc. Application	1717/2023	ANUJ BAJORIA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000148/2024)	RAM AWATAR DHOOT
	Misc. Application	1721/2023	HARESHKUMAR RAMNIKLAL VORA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000115/2024)	R V Legal Advocates
	Misc. Application	1733/2023	PRIYAMBADA CHANDAK-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2024)	RAM AWATAR DHOOT

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1734/2023	PRIYAMBADA CHANDAK-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2024)	RAM AWATAR DHOOT
	Misc. Application	1744/2023	SANJAY KUMAR DAGA HUF-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000158/2024)	RAM AWATAR DHOOT
	Misc. Application	1745/2023	SANJAY KUMAR DAGA HUF-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000158/2024)	RAM AWATAR DHOOT
	Misc. Application	1746/2023	JADAV BHUPENDRAKUMAR RAMABHAI HUF-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000159/2024)	RAM AWATAR DHOOT
	Misc. Application	24/2024	SPECTRUM TECHNOPROJECTS PRIVATE LIMITED-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000135/2024)	Filfox Law Group
1	SEBI Appeal	50/2024	DEEPSHIKHA Vs. SEBI	S A J and Company Chartered Accountants
2	SEBI Appeal	51/2024	ANIL KUMAR MADHOGARIA Vs. SEBI AND ANR	Rajiv Kumar Choudhary Advocate
3	SEBI Appeal	52/2024	KUMAR GOURAV AGRAWAL Vs. SEBI AND ANR	Rajiv Kumar Choudhary Advocate
Sub Matter :		Misc. Application/0001373/2023		

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Sr No. Case Type	Case No.	Name of Parties	Name of Advocates
4 SEBI Appeal	53/2024	KALPESH UDANI HUF Vs. SEBI	Aadarsh Kothari
5 SEBI Appeal	54/2024	RAKESH GOLECHHA Vs. SEBI	Saachi V. Purohit Advocate
Sub Matter :	Misc. Application/0001438/2023		
6 SEBI Appeal	55/2024	PREMIER COMMOSE PVT LTD Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :	Misc. Application/0001515/2023		
Sub Matter :	Misc. Application/0001516/2023		
7 SEBI Appeal	56/2024	JYOTI KARIWALA Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :	Misc. Application/0001517/2023		
8 SEBI Appeal	57/2024	SANCHITA ROY Vs. SEBI	SAMYA PARTNERS
Sub Matter :	Misc. Application/0001520/2023		
Sub Matter :	Misc. Application/0001521/2023		
Sub Matter :	Misc. Application/0001522/2023		
9 SEBI Appeal	58/2024	MANOJ JAIN HUF Vs. SEBI	Prakash Shah and Associates
10 SEBI Appeal	59/2024	YASH PAL HUF Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :	Misc. Application/0001523/2023		
Sub Matter :	Misc. Application/0001524/2023		
11 SEBI Appeal	60/2024	ANUJ BAJORIA HUF Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :	Misc. Application/0001525/2023		
Sub Matter :	Misc. Application/0001526/2023		

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<b>12</b> SEBI Appeal	61/2024	RISHI BAJORIA Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :	Misc. Application/0001544/2023		
Sub Matter :	Misc. Application/0001545/2023		
<b>13</b> SEBI Appeal	62/2024	RITU BAJORIA Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :	Misc. Application/0001546/2023		
Sub Matter :	Misc. Application/0001547/2023		
<b>14</b> SEBI Appeal	63/2024	SUMIT AGARWAL Vs. SEBI	Prakash Shah and Associates
<b>15</b> SEBI Appeal	64/2024	HARISH CHANDRA BALDEWA Vs. SEBI	JURIS LINK Advocates
<b>16</b> SEBI Appeal	84/2024 ( /0000 )	DEEPAK MANOJBHAI CHUDASAMA Vs. SEBI	R V Legal Advocates
Sub Matter :	Misc. Application/0001641/2023		
Sub Matter :	Misc. Application/0001642/2023		
<b>17</b> SEBI Appeal	85/2024	RISHI BAJORIA HUF Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :	Misc. Application/0001654/2023		
Sub Matter :	Misc. Application/0001655/2023		
<b>18</b> SEBI Appeal	86/2024	ADARSH AGARWALLA Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :	Misc. Application/0001657/2023		
Sub Matter :	Misc. Application/0001658/2023		
<b>19</b> SEBI Appeal	87/2024	S ASHA RAM VIMAL BOOB HUF Vs. SEBI	MINDSPRIGHT LEGAL



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20	SEBI Appeal	88/2024	CORNFLOWER TRADECOM PRIVATE LIMITED Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0001709/2023		
	Sub Matter :	Misc. Application/0001693/2023		
	Misc. Application	78/2024	G. R. INDUSTRIES AND FINANCE LTD.-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000116/2024)				
21	SEBI Appeal	115/2024	HARESHKUMAR RAMNIKLAL VORA Vs. SEBI	R V Legal Advocates
	Sub Matter :	Misc. Application/0001721/2023		
22	SEBI Appeal	116/2024	G. R. INDUSTRIES AND FINANCE LTD. Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000078/2024		
	Sub Matter(Disposed) :	Misc. Application/0000079/2024		
23	SEBI Appeal	135/2024	SPECTRUM TECHNOPROJECTS PRIVATE LIMITED Vs. SEBI	Filfox Law Group
	Sub Matter :	Misc. Application/0000024/2024		
24	SEBI Appeal	145/2024	ATIT COMMERCIAL COMPANY PVT. LTD. Vs. SEBI	RAM AWATAR DHOOT
	Sub Matter :	Misc. Application/0001659/2023		
	Sub Matter :	Misc. Application/0001660/2023		
25	SEBI Appeal	146/2024	JAYANT SHAH HUF Vs. SEBI	RAM AWATAR DHOOT
	Sub Matter :	Misc. Application/0001684/2023		
	Sub Matter :	Misc. Application/0001685/2023		

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<b>26</b>	SEBI Appeal	147/2024	RUKMINI DEVI GOENKA Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :		Misc. Application/0001703/2023		
Sub Matter :		Misc. Application/0001704/2023		
<b>27</b>	SEBI Appeal	148/2024	ANUJ BAJORIA Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :		Misc. Application/0001717/2023		
Sub Matter :		Misc. Application/0001718/2023		
	Misc. Application	1660/2023	ATIT COMMERCIAL COMPANY PVT. LTD. -DELAY Vs. SEBI	RAM AWATAR DHOOT
(Main Matter Number :SEBI Appeal/0000145/2024)				
	Misc. Application	1685/2023	JAYANT SHAH HUF-DELAY Vs. SEBI	RAM AWATAR DHOOT
(Main Matter Number :SEBI Appeal/0000146/2024)				
	Misc. Application	1704/2023	RUKMINI GOENKA-DELAY Vs. SEBI	RAM AWATAR DHOOT
(Main Matter Number :SEBI Appeal/0000147/2024)				
	Misc. Application	1718/2023	ANUJ BAJORIA-DELAY Vs. SEBI	RAM AWATAR DHOOT
(Main Matter Number :SEBI Appeal/0000148/2024)				
<b>28</b>	SEBI Appeal	153/2024	KANKRIYA CONSTRUCTION PVT. LTD. Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :		Misc. Application/0001549/2023		

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29	SEBI Appeal	154/2024	JADAV MANOJKUMAR MOTIBHAI HUF Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :		Misc. Application/0001686/2023		
30	SEBI Appeal	155/2024	JADAV BHARATKUMAR RAMABHAI HUF Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :		Misc. Application/0001687/2023		
Sub Matter :		Misc. Application/0001688/2023		
31	SEBI Appeal	156/2024	MUKUND INTERNATIONAL PRIVATE LIMITED Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :		Misc. Application/0001689/2023		
Sub Matter :		Misc. Application/0001690/2023		
32	SEBI Appeal	157/2024	PRIYAMBADA CHANDAK Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :		Misc. Application/0001733/2023		
Sub Matter :		Misc. Application/0001734/2023		
33	SEBI Appeal	158/2024	SANJAY KUMAR DAGA HUF Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :		Misc. Application/0001744/2023		
Sub Matter :		Misc. Application/0001745/2023		
34	SEBI Appeal	159/2024	JADAV BHUPENDRAKUMAR RAMABHAI HUF Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :		Misc. Application/0001746/2023		

**895-ADMISSION-CODE-ZEELCONFIRMATORY-AT 11.10 AM**

35	Misc. Application	28/2024	MR. SUBHASH CHANDRA-DELAY Vs. SEBI	Bodhi Legal
(Main Matter Number :SEBI Appeal/0000132/2024)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	132/2024	MR. SUBHASH CHANDRA Vs. SEBI	Bodhi Legal
Sub Matter :		Misc. Application/0000028/2024		
Sub Matter :		Misc. Application/0000171/2024		
Sub Matter :		Misc. Application/0000234/2024		
	Misc. Application	171/2024	MR. SUBHASH CHANDRA-STAY Vs. SEBI	Bodhi Legal
(Main Matter Number :SEBI Appeal/0000132/2024)				
	Misc. Application	234/2024	SEBI-DELAY IN REPLY Vs. Subhash Chandra	K Ashar and Co.
(Main Matter Number :SEBI Appeal/0000132/2024)				
<b><u>105-ADMISSION-CODE-REGISTRATIONDECLINED-11.20 AM</u></b>				
	Misc. Application	138/2024	P.C.S. COMMODITIES PVT. LTD.-EXEMPTION Vs. SEBI	R V Legal Advocates
(Main Matter Number :SEBI Appeal/0000179/2024)				
	Misc. Application	139/2024	P.C.S. COMMODITIES PVT. LTD.-STAY Vs. SEBI	R V Legal Advocates
(Main Matter Number :SEBI Appeal/0000179/2024)				
	Misc. Application	163/2024	FORT COMTRADE PVT. LTD.- DELAY Vs. SEBI	R V Legal Advocates
(Main Matter Number :SEBI Appeal/0000180/2024)				
	Misc. Application	164/2024	FORT COMTRADE PVT. LTD.-STAY Vs. SEBI	R V Legal Advocates
(Main Matter Number :SEBI Appeal/0000180/2024)				

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36 SEBI Appeal	173/2024	DYNAMIC PVT. LTD. Vs. SEBI	Shah and Ramaiya
37 SEBI Appeal	174/2024	GOLDMINE PVT. LTD. Vs. SEBI	Shah and Ramaiya
38 SEBI Appeal	175/2024	INTELLECT PVT. LTD. Vs. SEBI	Triad Law Chambers
39 SEBI Appeal	176/2024	ALMONDZ PVT. LTD. Vs. SEBI	MINDSPRIGHT LEGAL
40 SEBI Appeal	179/2024	P.C.S. LTD. Vs. SEBI	R V Legal Advocates
Sub Matter :	Misc. Application/0000138/2024		
Sub Matter :	Misc. Application/0000139/2024		
41 SEBI Appeal	180/2024	FORT COMTRADE PVT. LTD. Vs. SEBI	R V Legal Advocates
Sub Matter :	Misc. Application/0000163/2024		
Sub Matter :	Misc. Application/0000164/2024		
42 SEBI Appeal	181/2024	RAINBOW AND DERIVATIVES PVT. LTD. Vs. SEBI	R V Legal Advocates
Sub Matter :	Misc. Application/0000191/2024		
Sub Matter :	Misc. Application/0000192/2024		
Misc. Application	191/2024	RAINBOW AND DERIVATIVES PVT. LTD.-DELAY Vs. SEBI	R V Legal Advocates

(Main Matter Number :SEBI Appeal/0000181/2024)

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	Misc. Application	192/2024	RAINBOW COMMODITY AND DERIVATIVES PVT. LTD.-STAY Vs. SEBI	R V Legal Advocates
(Main Matter Number :SEBI Appeal/0000181/2024)				
<b><u>76-MAHEARING-COURTCODE-MAEXTENSION-AT11.22 AM</u></b>				
43	Misc. Application	248/2024	SEBI-MA EXTENTION Vs. B.N.RATHI COMTRADE PVT LTD AND CONNECTED APPEALS	K Ashar and Co.
(Main Matter Number :SEBI Appeal/0000282/2023)				
<b><u>216-DISPOSAL-COURTCODE-TERMINALSDISABLED-11.24 AM</u></b>				
44	SEBI Appeal	316/2021	Narayan Securities Vs. NSEIL	MUKESH MOHAN GOYAL ADVOCATE Mr. Vishal Kanade, Adv i/b MKA
Sub Matter(Disposed) : Misc. Application/0000203/2021				
	SEBI Appeal	439/2021	NARAYAN SECURITIES LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter(Disposed) : Misc. Application/0000634/2021				
Sub Matter(Disposed) : Misc. Application/0000963/2021				
Sub Matter(Disposed) : Misc. Application/0000964/2021				
<b><u>814-DISPOSAL-COURTCODE-FINEWAIVER-AT11.25 AM</u></b>				
45	SEBI Appeal	239/2022	Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd	Corporate Attorneys
Sub Matter(Disposed) : Misc. Application/0000438/2022				
Sub Matter : Misc. Application/0000942/2022				

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	Misc. Application	942/2022	Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd	
(Main Matter Number :SEBI Appeal/0000239/2022)				
<b><u>882-DISPOSAL-COURTCODE-FEELIABILITY - AT-11.26 AM</u></b>				
46	SEBI Appeal	380/2022	ICAP IL INDIA PRIVATE LIMITED Vs. SEBI	KHAITAN AND CO
<b><u>989-DISPOSAL-COURTCODE-FINEWAIVER-11.27 AM</u></b>				
47	SEBI Appeal	656/2022	PIONEER EMBROIDERIES LIMITED Vs. NSEIL	SSB Legal and Advisory
<b><u>372-DISPOSAL-COURTCODE-SALEPROCEEDS-AT11.28 AM</u></b>				
48	Misc. Application	385/2023	HDFC BANK LTD.-DELAY Vs. NSEIL AND ORS	Wadia Ghandy and Co.
(Main Matter Number :SEBI Appeal/0000348/2023)				
	SEBI Appeal	348/2023	HDFC BANK LTD. Vs. NSEIL AND ORS.	Wadia Ghandy and Co.
Sub Matter :	Misc. Application/0000385/2023			
Sub Matter :	Misc. Application/0001093/2023			
	Misc. Application	1093/2023	HDFC BANK LTD-AMENDMENT Vs. NSEIL AND ORS	WADIA GHANDY AND CO
(Main Matter Number :SEBI Appeal/0000348/2023)				
<b><u>652-DISPOSAL-CODE-FITANDPROPER-AT 11.29 AM</u></b>				
49	SEBI Appeal	833/2023	CD COMMOSEARCH PVT. LTD Vs. SEBI	SURESH GUPTA ADV
Sub Matter(Disposed) :	Misc. Application/0001252/2023			
Sub Matter(Disposed) :	Misc. Application/0001253/2023			

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Sub Matter : Misc. Application/0000087/2024

Misc. Application	87/2024	SEBI-DELY IN REPLY Vs. CD COMMOSEARCH PVT. LTD.	K Ashar and Co
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(Main Matter Number :SEBI Appeal/0000833/2023)

**323-DISPOSAL-CODE-GDRISSUE-AT 11.30 AM**

50 SEBI Appeal	841/2023	Mukesh Chauradiya Vs. SEBI	Masumi Nanavaty Adv
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Sub Matter(Disposed) : Misc. Application/0000027/2024